

**Post Offer Public Announcement to the Equity Shareholders of  
DEHRADUN TEA COMPANY LIMITED**

Registered Office: Midford House, Ballapur, Dehradun, Uttaranchal, India

The details subsequent to the completion of the Offer made vide Public Announcement dated July 13, 2006 and September 25, 2006 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by Logical Buildwell Private Limited ("Acquirer") to acquire 20,400 Equity Shares of Rs. 10/- each, representing 20% of the existing outstanding Equity Share Capital of Dehradun Tea Company Limited, at a price of Rs. 15,611/- per fully paid-up Equity Share payable in cash are as under:

1. Name of the Target Company : Dehradun Tea Company Limited
2. Name of Acquirer (s) including PACs : Logical Buildwell Private Limited
3. Name of Manager to the offer : Enam Financial Consultants Private Limited
4. Name of the Registrar to the offer, if any : Intime Spectrum Registry Limited
5. Offer Details
  - a. Date of Opening of the Offer : September 27, 2006
  - b. Date of Closing of the Offer : October 16, 2006

6. Details of the acquisition

S. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price per Equity Share	Rs. 15,611		Rs. 15,611	
2	Shareholding of acquirer (No. & %) before MOU/P.A.	Nil		Nil	
3	Shares acquired by way of MOU or market purchases (No. & %)	54,450 (53.38%)		54,450 (53.38%)	
4	Shares acquired in the open offer (No. & %)	20,400 (20%)		20,400 (20%)	
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 318,464,400		Rs. 318,464,400	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
6.1	Price of the shares acquired	NA		NA	
6.2	No. of shares acquired	NA		NA	
6.3	% of shares acquired	NA		NA	
7	Post offer shareholding of acquirer (No. & %) (2+3+4+6)	74,850 (73.38%)		74,850 (73.38%)	
8	Pre & Post offer shareholding of Public (No. & %)	Pre offer	Post offer	Pre offer	Post offer
		47,550* (46.62%)	27,150 (26.62%)	47,550* (46.62%)	27,150 (26.62%)

\*The pre-offer public shareholding includes shares held by the promoter who was not a party to Share Purchase Agreement and it does not include shares held by those shareholders of public category who were party to the Share Purchase Agreement.

7. Status of the escrow account, whether released or not : The escrow account comprising of cash deposit is yet to be released.
8. Payment of interest, if any, to the Shareholders along with the details thereof : Nil
9. Status of investor complaint received, if any : No investor complaint received

The Acquirer accepts full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers as laid down in the Regulations.

**This public announcement would also be available on the SEBI website [www.sebi.gov.in](http://www.sebi.gov.in)**

**ISSUED BY (Manager to the Offer)**



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ON BEHALF OF THE ACQUIRER  
LOGICAL BUILDWELL PRIVATE LIMITED

Registered Office: 109, New Delhi House, 27 Barakhamba Road, New Delhi - 110 001

Place : New Delhi

Date : November 1, 2006